



**TAMIL NADU LEGISLATIVE ASSEMBLY
(ELEVENTH ASSEMBLY)**

**ELEVENTH SESSION
(19th January, 2001 to 2nd February, 2001)**

RESUME OF BUSINESS

**Legislative Assembly Secretariat,
Chennai 600 009**

PREFACE

This publication contains a brief resume of the business transacted by the Eleventh Tamil Nadu Legislative Assembly during its Eleventh Session, held from 19th January 2001 to 2nd February 2001.

Chennai-600 009
Dated: 22nd February, 2001

V. RAJARAMAN
Secretary

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**TAMIL NADU LEGISLATIVE ASSEMBLY
ELEVENTH ASSEMBLY - ELEVENTH SESSION**

**RESUME OF WORK TRANSACTED BY THE TAMIL NADU LEGISLATIVE
ASSEMBLY FROM 19TH JANUARY, 2001 TO 2ND FEBRUARY, 2001**

I. SUMMONS

Summons for the Eleventh Session of the Eleventh Tamil Nadu Legislative Assembly were issued to Members on the 26th December, 2000 in S.O.Ms.No.322 Legislative Assembly Secretariat, dated the 26th December, 2000 to meet on 19th January, 2001.

II. DURATION OF THE MEETING

The Eleventh Session of the Eleventh Legislative Assembly commenced on the 19th January, 2001 and adjourned sine-die on the 2nd February, 2001.

III. SITTINGS OF THE ASSEMBLY

The Tamil Nadu Legislative Assembly sat for 10 days during the period from 20th January, 2001 to 2nd February, 2001 on the following days:

20th January, 2001, 22nd January, 2001, 23rd January, 2001, 24th January, 2001, 25th January, 2001, 29th January, 2001, 30th January, 2001, 31st January, 2001, 1st February, 2001 and 2nd February, 2001.

The Assembly also met in the afternoon on the 30th January, 2001.

In terms of hours it sat for 38 hours and 18 minutes.

IV. PROROGATION

The Eleventh Session of the Eleventh Tamil Nadu Legislative Assembly was prorogued with effect from the 13th February, 2001 vide S.O.Ms.No.36, Legislative Assembly Secretariat dated 14th February, 2001.

V. OBITUARY REFERENCES

Four Obituary References were made in the Assembly on the demise of the following former Members of the Assembly on the dates noted against them:

<i>Serial number and name</i>	<i>Constituency</i>	<i>Period in which served as Member</i>	<i>Date demise</i>	<i>Date on which reference was made in the House</i>
(1)	(2)	(3)	(4)	(5)
1. Thiru C. Kuppusamy	Vandavasi (SC)	1980-84	10.11.2000	20.1.2001
2. Thiru T. Soniah	Manamadurai	1971-76	09.12.2000	20.1.2001
3. Thiru V. Chinnasamy	Yercaud (SC)	1967-71 1971-76	11.12.2000	20.1.2001
4. Thiru K.N. Kumarasamy	Palladam	1967-71 1971-76	09.01.2001	20.1.2001

All the Members stood in silence for a minute as a mark of respect to the deceased.

VI. CONDOLENCE RESOLUTION

- (1) On the 20th January, 2001, Hon. Prof. K. Anbazhagan, Leader of the House moved the following Condolence Resolution:-

"இனிய பண்பும் எளிமையும், அடக்கமும் கொண்டு அனைத்து தரப்பினரிடமும் நட்புணர்வோடு திகழ்ந்தவரும், 1991-96, 1996-2001 ஆகிய காலங்களில் மயிலாடுதுறை தொகுதியிலிருந்து தமிழ்நாடு சட்டமன்றப் பேரவைக்கு தொடர்ந்து இரு முறை தேர்ந்தெடுக்கப்பட்டு சீரிய முறையில் பணியாற்றியவருமான திரு எம்.எம்.எஸ். அபுல் ஹசன் அவர்கள் 19.1.2001 அன்று மறைவுற்ற செய்தி அறிந்து இப்பேரவை பெரும் அதிர்ச்சியும், ஆற்றொணாத் துயரமும் கொள்கிறது. அவரது மறைவினால் அவரைப் பிரிந்து வருந்தும் குடும்பத்தினர்க்கும், அவர் சார்ந்த இயக்கத்திற்கும் இப்பேரவை தனது ஆழ்ந்த இரங்கலைத் தெரிவித்துக் கொள்கிறது."

The Deputy Leader of the Opposition, Leaders of the Legislature Parties and Hon. Chief Minister spoke on the Resolution. Hon. the Speaker also associated himself with the sentiments expressed by the leaders. The above Resolution was thereafter adopted nem.con after observing silence for a minute.

The House was then adjourned for the day as a mark of respect to the departed soul.

- (2) On the 30th January, 2001, Hon. Prof. K. Anbazhagan, Leader of the House moved the following Condolence Resolutions:-

"26.01.2001 வெள்ளிக்கிழமை அன்று குஜராத் மாநிலத்தில் ஏற்பட்ட கடும் நில நடுக்கத்தினால் பெருமளவில் உயிர் இழப்பும், பொருட் சேதமும் ஏற்பட்ட துயரச் செய்தியினால் இப்பேரவை மிகவும் அதிர்ச்சியும் வேதனையும் அடைகிறது. இந்திய நாடு முழுவதும் அதிர்ச்சி ஏற்படுத்திய இக்கொடிய நிகழ்வால், இன்னுயிரை இழந்துவிட்ட பல்லாயிரக்கணக்கான மக்களின் குடும்பத்தினருக்கும், இடிபாடுகளில் சிக்கிப் படுகாயமுற்று துன்பங்கட்கு ஆளாகியுள்ளோருக்கம், பெரும் சேதத்திற்கு ஆளாகியுள்ள குஜராத் மாநில மக்களுக்கும் இப்பேரவை தனது ஆழ்ந்த அதிரிச்சியையும், இரங்கலையும், அனுதாபத்தினையும் தெரிவித்துக்கொள்கிறது."

Leaders of Legislature Parties and Hon. Chief Minister spoke on the Resolution. Hon. the speaker also associated himself with the sentiments expressed by the leaders. The above Resolution was thereafter adopted nem con after observing silence for two minutes.

VII. QUESTIONS

158 Starred Questions were answered on the floor of the House. Answers to 1164 Unstarred Questions were also placed on the Table of the House.

VIII. PANEL OF CHAIRMEN

On the 22nd January, 2001 Hon. the Speaker announced in the House the following Panel of Chairmen for the Eleventh Session of Eleventh Tamil Nadu Legislative Assembly:

1. Thiru N.S. Rajkumar Mandraadiar
2. Thiru S.P. Thangavelan
3. Thiru A. Gee. Sampath
4. Thiru Chengai Sivam
5. Thiru P. Mohan Kandswamy
6. Thiru B. Venkataswamy

IX. GOVERNOR'S ADDRESS AND MOTION OF THANKS THEREON

Justice Selvi M. Fathima Beevi, Governor of Tamil Nadu addressed the Members of the Eleventh Tamil Nadu Legislative Assembly assembled in the Legislative Assembly Chamber, Secretariat, Chennai at 9.30 a.m. on Friday the 19th January, 2001.

'Tamizh Thai Vazhthu' was played at the commencement of the Governor's Address and 'National Anthem' was played at the end of the Governor's Address.

The Motion of Thanks to the Governor's Address was moved by Thiru S.P. Thangavelan and seconded by Thiru M.A. Vaidhyalingam on the 22nd January, 2001.

The discussion on the Motion of thanks to the Governor's Address took place in the Assembly for four days i.e. 22nd January, 2001, 23rd January, 2001, 24th January, 2001 and 25th January, 2001.

Thirty-two Members including the Leader of Opposition took part in the discussion. On behalf of the Hon. Chief Minister, Hon. Prof. K. Anbazhagan, Leader of the House replied to the debate on the 25th January, 2001.

Twelve amendments to the Motion of thanks were received, out of which nine were admitted and remaining three disallowed.

TV1. V.K. Lakshmanan and J. Hemachandran moved the amendments standing in their names on 23.1.2001. At the end of discussion on the Motion of thanks on the 25th January, 2001, the amendments moved by Thiru V.K. Lakshmanan were withdrawn by leave of the House. Thiru J. Hemachandran pressed the amendments standing in his name. The amendments were put to vote and lost. Thereafter, the original Motion of thanks to the Governor's Address was adopted in the House on that day.

X. STATEMENT MADE BY THE MINISTER UNDER RULE 110 OF THE TAMIL NADU LEGISLATIVE ASSEMBLY RULES.

During the period, only one statement was made in the House on the following matters of public importance:

<i>Date</i> (1)	<i>Statement made by</i> (2)	<i>Subject</i> (3)
31.01.2001	Hon. Kalaingar M. Karunanidhi Chief Minister	Further relaxation of certain conditions regarding Regularisation of unauthorised layouts in Municipal Corporations, Municipalities and Town Panchayats except areas under the Jurisdiction of Chennai Metropolitan Development Authority

XI. STATEMENT MADE BY THE MINISTER UNDER RULE 111 OF THE TAMIL NADU LEGISLATIVE ASSEMBLY RULES

On the 1st February, 2001 Hon. Prof. K. Anbazhagan, Minister for Education made a statement correcting his reply given while participating in the General Discussion on Interim Budget for the year 2001-2002 on 31.1.2001.

XII. CALLING ATTENTION STATEMENTS

One Calling Attention Statement was made on the floor of the House on the following matter of urgent public importance:-

<i>Serial Number and date on which the statement was made</i>	<i>Name of the member who called the attention of the Minister.</i>	<i>Minister who made the Statement.</i>	<i>Subject</i>
(1)	(2)	(3)	(4)
1. 2.02.2001	Tmt. Gomathi Srinivasan	Hon. Minister for Public works and Forest	Construction of a 'Bed dam' across Regunatha Cauvery Channel of Valangaiman Constituency.

XIII. LEGISLATIVE BUSINESS

During the period, 5 Bills were introduced, 6 Bills including the Tamil Nadu Highways Bill, 2001 (L.A. Bill No. 54 of 2000) introduced in the Tenth Session were considered and passed. The details are as follows:-

<i>Sl. No.</i>	<i>Title of the Bill</i>	<i>Date of Introduction</i>	<i>Date of Consideration and passing</i>
1.	The Tamil Nadu Highways Bill, 2001 (L.A. Bill No. 54 of 2000)	13.11.2000	02.02.2001
2.	The Tamil Nadu Land Improvement Schemes (Amendment) Bill, 2001 (L.A. Bill No. 1 of 2001)	30.01.2001	02.02.2001
3.	The Tamil Nadu Manual Workers (Regulation of Employment and Conditions of Work) Amendment Bill, 2001 (L.A. Bill No. 2 of 2001)	30.01.2001	02.02.2001
4.	The Tamil Nadu Public Libraries (Amendment) Bill, 2001 (L.A. Bill No.3 of 2001)	01.02.2001	02.02.2001
5.	The Tamil Nadu Appropriation Bill, 2001 (L.A. Bill No. 4 of 2001)	01.02.2001	02.02.2001
6.	The Tamil Nadu Appropriation (Vote on Account) Bill, 2001 (L.A. Bill No. 5 of 2001)	02.02.2001	02.02.2001

XIV. FINANCIAL BUSINESS

The Interim Budget for the year 2001-2002 was presented to the Legislative Assembly by Hon. Kalaignar M. Karunanidhi, Chief Minister on Monday, the 29th January, 2001.

The General discussion on the Interim Budget took place for 4 day on the following dates:

30th January, 2001, 31st January, 2001, 1st February, 2001, and 2nd February, 2001.

Forty-six Members including the Leader of Opposition took part in the general discussion. The Hon. Chief Minister replied to the debate on the 2nd February, 2001.

(2) On the 29th January, 2001, Hon. Kalaignar M. Karunanidhi, Chief Minister laid on the Table, the Demands for Advance Grants (Vote on Account) for the year 2001-2002.

Members were informed that only five notices of Cut Motions each would be allowed on the following five Demands for Grants:-

1. 15-Police
2. 17-Education
3. 19-Public Health
4. 20-Agriculture
5. 24-Industries

Out of 467 Cut Motions received, 394 were admitted and circulated to Members of which only 103 were actually moved in the House. The Cut Motions were either withdrawn by the Members or deemed to have been withdrawn by leave of the House.

All the 61 Demands for Advance Grants were moved and voted by the House on the 2nd February, 2001 and Grants were made.

The Tamil Nadu Appropriation (Vote on Account) Bill, 2001 (L.A. Bill No. 5 of 2001) relating to the Demands for Advance Grants (Vote on Account) for the year 2001-2002 was introduced in the Assembly on the 2nd February, 2001 and was considered and passed on the same day.

(3) On the 31st January, 2001, Hon. Kalaignar, M. Karunanidhi, Chief Minister, presented to the Assembly the Final Supplementary Statement of Expenditure for the year 2000-2001.

The Demands were moved and voted without discussion by the House on 1st February, 2001.

The Tamil Nadu Appropriation Bill, 2001 (L.A. Bill No. 4 of 2001) relating to the Final Supplementary Statement of Expenditure for the year 2000-2001 was introduced on the 1st February, 2001 and was considered and passed on the 2nd February, 2001.

XV. GOVERNMENT MOTIONS

(1) On the 22nd January, 2001, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"23.3.1999-ஆம் நாளன்று இப்பேரவையில் திரு இரா. தாமரைக்கனி அவர்களுக்கு 15 நாட்கள் சாதாரண சிறைத் தண்டனை விதித்து ஒரு மனதாக நிறைவேற்றப்பட்ட தீர்மானத்தின் அடிப்படையில், அவர் ஏற்கெனவே சிறைத் தண்டனை அனுபவித்த நாட்களே போதுமானதெனக் கருதி, மீதமுள்ள நாட்களுக்கான சிறைத்தண்டனையை ரத்து செய்ய இப்பேரவை தீர்மானிக்கிறது."

ENGLISH VERSION

"That taking into account the days of imprisonment already undergone by Thiru R. Thamaraiikkani out of 15 days simple imprisonment awarded to him by a motion unanimously adopted by the House on 23.3.1999 as sufficient, this House resolves to cancel the remaining period of sentence."

The motion was put to vote and carried nem. con

(2) On the 1st February, 2001, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That rule 32 of Tamil Nadu Legislative Assembly rules which provides that the first hour of every sitting be available for 'Question and Answers' be suspended on the 2nd February, 2001 and the House do resolve to transact Government Business."

The motion was adopted nem. con.

(3) On the 2nd February, 2001, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That the Tamil Nadu Legislative Assembly rules 30, 130 and 132 be suspended and the Tamil Nadu Appropriation (Vote on Account) Bill, 2001 be taken up for consideration and passing today itself."

The motion was adopted nem. con.

(4) On the 2nd February, 2001, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That under Rule 25 (1) of the Tamil Nadu Legislative Assembly Rules the House be adjourned sine die."

The motion was put to vote and carried nem con.

XVI. ANNOUNCEMENT BY HON. SPEAKER

(1) On the 20th January, 2001, Hon. the Speaker announced in the House that the item of business in the Agenda listed for the 20th January, 2001 will be taken up in the House on 22nd January, 2001)

(2) On the 22nd January, 2001, Hon. the Speaker announced in the House that as part of the Golden Jubilee Celebration of Republic of India a Seminar on "Contribution of Legislature ;in the Evolution of Republic" participated by the former and present Members of the Tamil Nadu Legislative Assembly would be held at 4.00p.m. on that day i.e. (22.1.2001) in the Conference Hall at the 10th Floor of the Namakkal Kavignar Maaligai. He has also made an appeal for the gracious presence and participation of all the Members of the House in the Seminar.

(3) On the 23rd January, 2001 Hon. the Speaker with the permission of the House announced that on the basis of the decision taken by the Business Advisory Committee at its meeting held on 19.1.2001 it has been announced earlier that there will be no sitting of the House on 25.1.2001. However, instead of that announcement the House will be meeting on 25th January, 2001 and Hon. Chief Minister will also reply to the discussion on the Motion of Thanks to the Governor's Address on that day.

(4) On the 25th January, 2001, Hon. the Speaker announced that on behalf of the Hon. Chief Minister, Hon. Prof. K. Anbazhagan, Leader of the House will reply to the discussion on the Motion of Thanks to the Governor's Address.

(5) On the 30th January, 2001, Hon. the Speaker announced that in view of observance of 'Martyrs Day' on that day Hon. Chief Minister will administer oath of Untouchability at 11.00 a.m. in the Army Parade Ground near the Secretariat Main Building. In order to enable the Members of the House to participate in that function the House would be adjourned at 10.45 a.m. and meet again at 11.15 a.m.

(6) On the 31st January, 2001, Hon, the Speaker announced that the sittings of the House will be held up to 2.00 p.m. on 31.1.2001 and 1.2.2001 instead of the earlier decision to hold the evening session on the above two days.

(7) On the 2nd February, 2001, Hon. the Speaker announced the statistical details of the important events and the business transacted by the Eleventh Tamil Nadu Legislative Assembly during the sessions so far held.

XVII. PRESENTATION OF REPORTS BY THE COMMITTEES

During the period, 68 reports were presented to the House by various Committees of the House as detailed below:

<i>Serial No.</i>	<i>Name of the Report</i>	<i>Date of Presentation</i>
1.	Three Hundred and sixth Report of the Committee on Public Accounts, 2000-2001.	23 rd January, 2001
2.	Three Hundred and seventh Report of the Committee on Public Accounts, 2000-2001.	23 rd January, 2001
3.	Three Hundred and eighth Report of the Committee on Public Accounts, 2000-2001.	23 rd January, 2001
4.	Three Hundred and ninth Report of the Committee on Public Accounts, 2000-2001.	23 rd January, 2001
5.	Three Hundred and tenth Report of the Committee on Public Accounts, 2000-2001.	23 rd January, 2001
6.	Three Hundred and eleventh Report of the Committee on Public Accounts, 2000-2001	24 th January, 2001
7.	Three Hundred and twelfth Report of the Committee on Public Accounts, 2000-2001.	24 th January, 2001
8.	Three Hundred and thirteenth Report of the Committee on Public Accounts, 2000-2001.	24 th January, 2001
9.	Three Hundred and fourteenth Report of the Committee on Public Accounts, 2000-2001.	24 th January, 2001
10.	Three Hundred and fifteenth Report of the Committee on Public Accounts, 2000-2001.	24 th January, 2001
11.	Hundred and thirty-ninth Report of the Committee on Public Undertakings, 2000-2001.	30 th January, 2001
12.	Hundred and fortieth Report of the Committee on Public Undertakings, 2000-2001.	30 th January, 2001
13.	Hundred and forty-first Report of the Committee on Public Undertakings, 2000-2001.	30 th January, 2001.
14.	Hundred and forty-second Report of the Committee on Public Undertakings 2000-2001.	30 th January, 2001
15.	Hundred and forty - third Report of the Committee on Public Undertakings, 2000-2001	30 th January, 2001

<i>Serial No.</i>	<i>Name of the Report</i>	<i>Date of Presentation</i>
16.	Hundred and forty-fourth Report of the Committee on Public Undertakings, 2000-2001.	30 th January,2001
17.	Thirty-second Report of the Committee on Estimates, 2000-2001.	31 st January,2001
18.	Thirty-third Report of the committee on Estimates, 2000-2001.	31 st January ,2001
19.	Thirty-fourth Report of the committee on Estimates, 2000-2001.	1 st February,2001
20.	Thirty-fifth Report of the Committee on Estimates, 2000-2001.	1 st February.2001
21.	Three hundred and sixteenth Report of the Committee on public Accounts, 2000-2001.	1 st February,2001
22.	Three hundred and seventeenth Report of the Committee on Public Accounts, 2000-2001.	1 st February
23.	Three hundred and eighteenth Report of the Committee on Public Accounts 2000-2001.	1 st February,2001
24.	Three hundred and nineteenth Report of the Committee on Public Accounts, 2000-2001.	1 st February,2001
25.	Three hundred and twentieth Report of the Committee on Public Accounts, 2000-2001.	1 st February,2001
26.	Twenty eighth Report of the committee on Petitions, 2000-2001.	1 st February,2001
27.	Twenty ninth Report of the Committee on Petitions,2000-2001	1 st February,2001
28.	Thirtieth Report of the Committee on Petitions, 2000-2001.	1 st February,2001
29.	Three hundred and twenty-first Report of the Committee on Public Accounts, 2000-2001.	2 nd February,2001
30.	Three hundred and twenty –second Report of the Committee on Public Accounts2000-2001.	2 nd February,2001
31.	Three hundred and twenty-third Report of the Committee on Public Accounts, 2000-2001.	2 nd February,2001

<i>Serial No.</i>	<i>Name of the Report</i>	<i>Date of Presentation</i>
32.	Three hundred and twenty-fourth Report of the Committee on Public Accounts 2000-2001.	2 nd February, 2001.
33.	Three hundred and twenty-fifth Report of the Committee on Public Accounts, 2000-2001.	2 nd February, 2001
34.	Three hundred and twenty-sixth Report of the Committee on Public Accounts, 2000-2001.	2 nd February, 2001.
35.	Hundred and forty-fifth Report of the Committee on Public Undertakings, 2000-2001.	2 nd February, 2001.
36.	Hundred and forty-sixth Report of the Committee on Public Undertakings, 2000-2001.	2 nd February, 2001.
37.	Hundred and forty-seventh Report of the Committee on Public Undertakings, 2000-2001.	2 nd February, 2001.
38.	Hundred and forty-eighth Report of the Committee on Public Undertakings, 2000-2001.	2 nd February, 2001.
39.	Hundred and forty-ninth Report of the Committee on Public Undertakings, 2000-2001.	2 nd February, 2001
40.	Hundred and fiftieth Report of the Committee on Public Undertakings, 2000-2001.	2 nd February, 2001
41.	Hundred and fifty-first Report of the Committee on Public Undertakings, 2000-2001.	2 nd February, 2001
42.	Hundred and fifty-second Report of the Committee on Public Undertakings, 2000-2001.	2 nd February, 2001
43.	Twenty-fourth Report of the Committee on Delegated Legislation.2000-2001.	2 nd February,2001
44.	Twenty-fifth Report of the Committee on Delegated Legislation, 2000-2001.	2 nd February, 2001
45.	Twenty-sixth Report of the Committee on Delegated Legislation, 2000-2001.	2 nd February, 2001
46.	Fifty-fifth Report of the Committee on Government Assurances, 2000-2001.	2 nd February, 2001
47.	Fifty-sixth Report of the Committee on Government Assurances, 2000-2001.	2 nd February, 2001
48.	Fifty-seventh Report of the Committee on Government Assurances, 2000-2001.	2 nd February, 2001

<i>Serial No.</i>	<i>Name of the Report</i>	<i>Date of Presentation</i>
49.	Fifty-eighth Report of the Committee on Government Assurances, 2000-2001.	2 nd February, 2001
50.	Fifty-ninth Report of the Committee on Government Assurances, 2000-2001.	2 nd February, 2001.
51.	Sixtieth Report of the Committee on Government Assurances, 2001-2002.	2 nd February, 2001
52.	Sixty-first Report of the Committee on Government Assurances, 2000-2001.	2 nd February, 2001.
53.	Sixty-second Report of the Committee on Government Assurances, 2000-2001.	2 nd February, 2001.
54.	Sixty-third Report of the Committee on Government Assurances, 2000-2001	2 nd February, 2001
55.	Sixty-fourth Report of the Committee on Government Assurances, 2000-2001.	2 nd February, 2001.
56.	Sixty-ninth Report of the Committee on Papers Laid on the Table of the House, 2000-2001.	2 nd February, 2001
57.	Seventieth Report of the Committee on Papers Laid on the Table of the House, 2000-2001.	2 nd February, 2001
58.	Seventy-first Report of the Committee on Papers Laid on the Table of the House, 2000-2001.	2 nd February, 2001
59.	Seventy-second Report of the Committee on Papers Laid on the Table of the House, 2000-2001.	2 nd February, 2001
60.	Seventy-third Report of the Committee on Papers Laid on the Table of the House, 2000-2001.	2 nd February, 2001
61.	Seventy-fourth Report of the Committee on Papers Laid on the Table of the House, 2000-2001.	2 nd February, 2001.
62.	Seventy-fifth Report of the Committee on Papers Laid on the Table of the House, 2000-2001.	2 nd February, 2001
63.	Seventy-sixth Report of the Committee on Papers Laid on the Table of the House, 2000-2001.	2 nd February, 2001
64.	Seventy-seventh Report of the Committee on Papers Laid on the Table of the House, 2000-2001.	2 nd February, 2001
65.	Seventy-eighth Report of the Committee on Papers Laid on the Table of the House, 2000-2001.	2 nd February, 2001

<i>Serial No.</i>	<i>Name of the Report</i>	<i>Date of Presentation</i>
66	Seventy-ninth Report of the Committee on Papers Laid on the Table of the House, 2000-2001.	2 nd February, 2001
67	Eightieth Report of the Committee on Papers Laid on the Table of the House, 2000-2001.	2 nd February, 2001
68	Eighty-first Report of the Committee on Papers Laid on the Table of the House, 2000-2001.	2 nd February, 2001

XVII. PAPERS LAID ON THE TABLE OF THE HOUSE

During the period 196 Papers were laid on the Table of the House, the details of which are given below:-

A. Statutory Rules and Orders	...	78
B. Reports, Notifications and Other Papers	...	118

Total		196
